

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2439  
ANSWERED ON:06.02.2014  
RAILWAY SAFETY PLAN  
Pradhan Shri Amarnath

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether Railway's targets of Ten Year Railway Safety Plan, have been achieved;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Railways have accepted the recommendations of High Level Safety Review Committee/Khanna Committee on safety measures, if so, the details thereof;
- (d) whether All India Railway Engineers Federation (AIREF) have been provided a separate platform to place their interests/grievances as per the recommendations of the Khanna Committee; and
- (e) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 2439 BY SHRI AMARNATH PRADHAN TO BE ANSWERED IN LOK SABHA ON 06.02.2014 REGARDING RAILWAY SAFETY PLAN.

(a) Yes, Madam.

(b) The accidents per million train kilometres have reduced from 0.44 in 2002-03 to 0.13 in 2012-13.

(c) A High Level Safety Review Committee has made 106 recommendations. The recommendations of the Committee are presently under examination in the Ministry of Railways.

Railway Safety Review Committee (Khanna Committee) has made 278 recommendations. Most of the accepted recommendations of Khanna Committee have been implemented. Out of 278 recommendations, 236 recommendations have been accepted (fully or partially), 217 have been implemented and remaining 19 are under implementation.

(d) & (e) The Recommendation of Khanna Committee in this regard was not accepted. As per extant provisions, those Railway trade unions registered under the Trade Unions Act, 1926 which are broad-based and represent all categories of non-gazetted railway employees are eligible for recognition by the railway administration.

Secret Ballot elections for recognition of unions of seventeen Zonal Railways (includes Metro Railway, Kolkata) was conducted in April, 2013. One of the conditions to be eligible to participate in the secret ballot elections was that the Trade Union should represent the interest of all non gazetted employees of concerned Zonal Railway. As such, the Railway Unions which have been recognised represent all categories of Railway Employees.

All India Railway Engineers Federation (AIREF) and its affiliates do not represent all categories of employees and hence not eligible for recognition.